

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29087/2024	HARISANKAR BEHERADALAI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	TUMUDIBANDHA /137 /2023 () //	AOD20240000306C202400053
2	D-BLAPL/29089/2024	BINAYA BAG VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /2 /2023 () //	AOR20220000467C202400007
3	D-BLAPL/29097/2024	RAJESH SETHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /375 /2023 () //	AOR20220002454C202400157
4	D-BLAPL/29100/2024	RAJENDRA BADHEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
5	D-BLAPL/29101/2024	RASHMI RANJAN ROUL VS STATE OF ODISHA	MAHES DAS VS	AUL /368 /2023 () //	
6	D-BLAPL/29103/2024	BIKASH CHANDRA ROUT @ TUTU ROUT VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFENCES /39 /2024 () //	
7	D-BLAPL/29106/2024	LIPUN @ PADMALOCHAN BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	ATHGARH /258 /2023 () //	
8	D-BLAPL/29109/2024	MOHAMMAD AMJAD @ AMA @ MOHAMMED AMJADHHABI BEHERA VS STATE OF ODISHA	VS	BARAMBA /210 /2024 () //	
9	D-BLAPL/29110/2024	DILLIP KUMAR SENAPATI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 () //	
10	D-BLAPL/29114/2024	SILU NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /261 /2022 () //	
11	D-BLAPL/29118/2024	JAGANNATH HARIJAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 () //	

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12	D-BLAPL/29123/2024	JURIA @ RAJENDRA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 () //	
13	D-BLAPL/29124/2024	KHAGAPATI ARLABA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /269 /2024 () //	AOD20220004505C202400056
14	D-BLAPL/29126/2024	PABANA @ PRABHAKAR SAHU @ PABANA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 () //	
15	D-BLAPL/29128/2024	JAGARNATH DEO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
16	D-BLAPL/29131/2024	BIRENDRA PRASAD YADAV VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /118 /2023 () //	
17	D-BLAPL/29138/2024	ABHISHEK @ BAPI KUMBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /79 /2017 () //	
18	D-BLAPL/29142/2024	ANANTA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR SADAR /44 /2022 () //	
19	D-BLAPL/29145/2024	KAILASH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /233 /2024 () //	
20	D-BLAPL/29147/2024	SHASANKA SEKHAR MARTHA VS STATE OF ODISHA	SARBESWAR BEHERA VS	BANAPUR P.S. /268 /2024 () //	
21	D-BLAPL/29154/2024	SAMIR AHMAD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
22	D-BLAPL/29155/2024	SANJAY TRIPATHY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /124 /2021 () //	
23	D-BLAPL/29156/2024	GOLU AKBAR	SUDHANSU SEKHAR DASH	/ /0	

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24	D-BLAPL/29157/2024	VS STATE OF ODISHA KANDARPA NAYAK	VS MAHES DAS	() // SARANGADA /98 /2024	
25	D-BLAPL/29158/2024	VS STATE OF ODISHA MUNNA MAHTO	VS AMULYA RATNA PANDA	() // SEMILLIGUDA /19 /2021	
26	D-BLAPL/29159/2024	VS STATE OF ODISHA KANDARPA NAYAK	VS MAHES DAS	() // SARANGADA /104 /2024	
27	D-BLAPL/29160/2024	VS STATE OF ODISHA RABIRAJ SINGH @ RABIRAJ SINGH PARIHAR	VS SWAGATIKA SAHOO	() // / /0	
28	D-BLAPL/29163/2024	VS STATE OF ODISHA RAJESH SONI	VS SWAGATIKA SAHOO	() // / /0	
29	D-BLAPL/29164/2024	VS STATE OF ODISHA SOUMYA RANJAN PRADHAN	VS AMULYA RATNA PANDA	() // / /0	
30	D-BLAPL/29166/2024	VS STATE OF ODISHA BABU @ KARTIK JENA	VS SAPAN KUMAR LENKA	() // DHAMNAGAR /134 /2020	
31	D-BLAPL/29168/2024	VS STATE OF ODISHA RAMESH CHANDRA DEHURY	VS ABHAS MOHANTY	() // BARGARH /489 /2024	
32	D-BLAPL/29169/2024	VS STATE OF ODISHA HEMA @ MOHAMAD SAMSER	VS SAPAN KUMAR LENKA	() // BALIANTA P.S. /365 /2024	
33	D-BLAPL/29178/2024	VS STATE OF ODISHA PRADEEP PRADHANI	VS PRABHAS CHANDRA PANDA	() // JEYPORE SADAR /120 /2021	
34	D-BLAPL/29181/2024	VS STATE OF ODISHA GELHI @ PRIYATAMA MALIK	VS PRAFULLA KUMAR BISWAL	() // AUL /455 /2024	

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35	D-BLAPL/29183/2024	STATE OF ODISHA SATYAJIT SAMAL VS	BINAYA BHUSAN ROUSTRAY VS	// CAPITAL P.S. /385 /2024 ()	
36	D-BLAPL/29186/2024	STATE OF ODISHA PRATIVA HANSDA VS	RAJJEET ROY VS	// Maitri Vihar PS /371 /2024 ()	
37	D-BLAPL/29188/2024	STATE OF ODISHA DANKESWAR BAG VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /265 /2024 ()	
38	D-BLAPL/29192/2024	STATE OF ODISHA RAHUL PARABHUE VS	SUSHANTA HARICHANDAN VS	// BELPARA /13 /2024 ()	
39	D-BLAPL/29196/2024	STATE OF ODISHA ABHINASH PRADHAN @ PINTU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /105 /2024 ()	
40	D-BLAPL/29199/2024	STATE OF ODISHA SIMANCHALA SAHU @ LINGA @ SIMANCHAL SAHU VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /494 /2024 ()	
41	D-BLAPL/29206/2024	STATE OF ODISHA GOUTAM NAYAK VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /660 /2023 ()	
42	D-BLAPL/29210/2024	STATE OF ODISHA KAZI SAMSUL VS	BHABANI SHANKAR DASPARIDA VS	// DHARAKOT PS /230 /2024 ()	
43	D-BLAPL/29212/2024	STATE OF ODISHA SK. SAMRAJ VS	DALIRANI BEHURAY VS	// KHAIRA /140 /2024 ()	
44	D-BLAPL/29213/2024	STATE OF ODISHA PINTU @ GOUTAM BEHERA VS	BIKRAM CHANDRA GHADEI VS	// PURI SADAR /43 /2024 ()	
45	D-BLAPL/29216/2024	STATE OF ODISHA PABITRA PRADHAN @ RINKU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// BANAPUR P.S. /105 /2024 () //	

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46	D-BLAPL/29220/2024	NASIRUDDIN KHAN @ CHAND @ CHANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 () //	
47	D-BLAPL/29223/2024	S.K. SAHIL @ AMAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 () //	
48	D-BLAPL/29225/2024	MANIA @ JOGENDRA PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RANPUR /328 /2024 () //	
49	D-BLAPL/29230/2024	JURA HO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	SOSO /139 /2023 () //	AOD20240000001C202400282
50	D-BLAPL/29231/2024	DILLIP KUMAR KANHAR VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /207 /2024 () //	
51	D-BLAPL/29235/2024	BIBHU PRASAD SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /438 /2024 () //	
52	D-BLAPL/29243/2024	NATA @ MD. ARMAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /5 /2024 () //	
53	D-BLAPL/29244/2024	MITHUN @ NARAYAN BISOYI VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR /489 /2024 () //	
54	D-BLAPL/29245/2024	RAJU SEKH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
55	D-BLAPL/29246/2024	SHANKAR KHATEI VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR /489 /2024 () //	
56	D-BLAPL/29249/2024	JAGESWAR KHEMUNDU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /3 /2017 () //	
57	D-BLAPL/29259/2024	PRASANTA KUMAR GOUDA	JITENDRA SAMANTARAY	DIGAPAHANDI /145 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29260/2024	NIRANJAN SAHOO @ NIRANJAN SAHU	SANTOSH KUMAR SAMANTARAY	BALIMI /154 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29261/2024	REJITI KRISHNA	SANJIB KUMAR BHANJADEO	GUNUPUR /98 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/41363/2024	SRINIBASH MAITY	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/41415/2024	SAILABALA SAHOO	ADV.	//	
		VS	VS	()	
		SHYAMSUNDAR MOHAPATRA		//	
62	D-CMAPL/41448/2024	BIJAY KUMAR ADHIKARI	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SHRI SHRI PATESWAR MAHADEV MARFAT	GOPAL PRASAD, BALASORE	//	
63	D-CMAPL/41465/2024	HARIHAR BISWAL	ADV.	//	
		VS	VS	()	
		BRAJABANDHU JAYASINGH		//	
64	D-CMP/41340/2024	PRAMITA SWAIN	PRASHANTA KUMAR NAYAK	//	
		VS	VS	()	
		UDAYAPURAM NARASAMMA		//	
65	D-CMP/41369/2024	NIKUNJA DEBNATH	MANORANJAN MISHRA	//	
		VS	VS	()	
		SUMANGAL DEBNATH		//	
66	D-CMP/41382/2024	SABITRI MANDAL	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
		SRIPATI MANDAL		//	
67	D-CMP/41384/2024	ABDUL UKTAR KHAN	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
		AFSAR ALI KHAN		//	
68	D-CMP/41390/2024	PANU BISWAL	ABINASH NAYAK	//	
		VS	VS	()	

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69	D-CMP/41406/2024	SANKAR BISWAL SUKANTI DASH VS SANJIB KUMAR PARIDA	AJIT CHANDRA MOHAPATRA VS	// // 0	
70	D-CMP/41423/2024	SRIDHAR PATTANAİK VS PRAVAKAR BHOI	HRUDANANDA MOHAPATRA VS	// // 0	
71	D-CMP/41429/2024	M/S DEVAVRAT HOMES PVT. LTD., BBSR VS OFFICERS HOUSING COOPERATIVE SOCIETY LTD., PURI	KAJAL SATYAVRATY DEVESH VS	// // 0	
72	D-CONTC/41324/2024	LOKANATH SABAT VS ARAVIND AGARWAL, COMMISSIONER-CUM-SECRETARY	ADV. VS	// // 0	
73	D-CONTC/41328/2024	SANJUKTA SAHOO VS VIR VIKRAM YADAV, PRINCIPAL SECRETARY WORKS DEPT.	ADV. VS	// // 0	
74	D-CONTC/41348/2024	SURESH CHANDRA BEHERA VS ARCHANA PATTNAİK, IAS	ADV. VS	// // 0	
75	D-CONTC/41352/2024	SADANANDA NAYAK VS ADIKANDA GAMANGO, BEO, GAJAPATI	SARBESWAR BEHERA VS	// // 0	
76	D-CONTC/41375/2024	NILADRI BIHARI NAYAK VS PURNA CHANDRA SETHI, DEO, MAYURBHANJ	ADV. VS	// // 0	
77	D-CONTC/41376/2024	CHANDRASEKHAR SETHI VS BISHNUPADA SETHI, IAS	ADV. VS	// // 0	
78	D-CONTC/41378/2024	RABINDRANATH BISOYI VS ANU GARG, IAS	ADV. VS	// // 0	
79	D-CONTC/41380/2024	PRASANTA KUMAR PARIDA VS SALINI PANDIT, IAS	ADV. VS	// // 0	

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80	D-CONTC/41395/2024	DAYANIDHI NANDA GOSWAMI VS SALINI PANDIT, IAS	ADV. VS	// 0	
81	D-CONTC/41397/2024	SAMIR RANJAN PRADHAN VS Y.B.KHURANIA, IPS	ADV. VS	// 0	
82	D-CONTC/41403/2024	DEBENDRA KUMAR KHATUA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
83	D-CONTC/41409/2024	ABANTI BEHERA VS BHABANI SHANKAR CHAYANI, IAS	ADV. VS	// 0	
84	D-CONTC/41414/2024	SUBHALAXMI ROUTRAY VS DILIP ROUTRAI, IAS	BIKASH KUMAR ROUTRAY VS	// 0	
85	D-CONTC/41420/2024	DAMI BEHERA VS JAYDEEP MOHANTY, IIC KUMBHARPADA	ADV. VS	// 0	
86	D-CONTC/41438/2024	MAMATA MOHAPATRA VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0	
87	D-CONTC/41440/2024	PRATIMA SAHOO VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0	
88	D-CONTC/41450/2024	UMAKANTA BEHERA VS ASWATHY S., IAS	ADV. VS	// 0	
89	D-CONTC/41452/2024	BALARAM JENA VS ASWATHY S., IAS	ADV. VS	// 0	
90	D-CONTC/41477/2024	M/S.NAYAK ASSOCIATE VS HEMAKANTA SAY, IAS	ADV. VS	// 0	
91	D-CRLA/29104/2024	PRASANTA KUMAR DAS	PRASANNA KUMAR PARHI	BALASORE VIGILANCE /32 /2011	

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	CRLA/944/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000038/2013	
92	D-CRLA/29191/2024	SUSHAMA KUJUR VS PRINCIPAL SECY., TO GOVT., OF ODISHA, HOME DEPT., BBSR	SANKARACHARYA CHOUDHURY VS	SUNDARGARH TOWN /392 /2022 ()	
93	D-CRLA/29198/2024	SATYABAN DAKUA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KABISURYANAGAR /293 /2023 ()	
94	D-CRLA/29229/2024	BIMAL ROUT VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /239 /2023 ()	
95	D-CRLA/29236/2024	DASHARATHI TUDU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANCHESWAR P.S. /474 /2019 ()	
96	D-CRLA/29257/2024	BHIKARI CHARAN SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHANGA /05 /2021 ()	
97	D-CRLMA/29197/2024	SWARAJ KUMAR KADRAKA@SURAJ KUMAR KADRAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GUJARATI /93 /2020 ()	
98	D-CRLMA/29208/2024	SWARAJ KUMAR KADRAKA@SURAJ KUMAR KADRAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GUNUPUR /167 /2021 ()	
99	D-CRLMC/29096/2024	RIKKA @ R.SUMATI VS SANDI @ SANDHI VENI	GOPAL KRISHNA BEHERA VS	// ()	AOD20240000655C202400005
100	D-CRLMC/29099/2024	BANSHIDHAR PRADHAN @ BANSI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /815 /2013 ()	AOR20220000753C202400005
101	D-CRLMC/29108/2024	BISWAJIT RANA VS STATE OF ODISHA	PARSURAM PANDA VS	KANIHA /134 /2023 ()	
102	D-CRLMC/29111/2024	SONU KHAN@SK. ALLAUDIN VS	RAMESH CHANDRA MAHARANA VS	LAXMISAGAR P.S. /94 /2018 ()	

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103	D-CRLMC/29115/2024	STATE OF ODISHA TILOTTAMA@TILOTTAMA SAHOO VS	ACHYUTANANDA PATTANAIK VS	// DHAMNAGAR /435 /2023 ()	
104	D-CRLMC/29132/2024	STATE OF ODISHA BABUNI SUNDAR SAMANTARAY VS	BIBHUTI RANJAN MOHANTY VS	// BOIPARIGUDA /10 /2013 ()	
105	D-CRLMC/29139/2024	STATE OF ODISHA CHATURI BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /120 /2023 ()	
106	D-CRLMC/29148/2024	STATE OF ODISHA PRAVAT MIHIR MOHANTY@TUTU VS	MRUGANKA MAULI PATNAIK VS	// BHUBANESWAR VIGILANCE /61 /2009 ()	
107	D-CRLMC/29153/2024	STATE OF ODISHA(VIG.) ARJUN KUMAR PENTHOI VS	PRAVAT KUMAR NAYAK VS	// PALLAHARA /11 /2021 ()	
108	D-CRLMC/29161/2024	STATE OF ODISHA RAM KUMAR BISWAL VS	MAHES DAS VS	// LOISINGHA(BOLANGIR) /88 /2022 ()	
109	D-CRLMC/29204/2024	STATE OF ODISHA KALINGA KESHARI RATH VS	SAIBRATA RATH VS	// SPECIAL CRIME UNIT /11 /2024 ()	
110	D-CRLMC/29228/2024	STATE OF ODISHA PAWAN KUMAR MUNDHRA VS	BHUBANESWAR DASH VS	// //0 ()	
111	D-CRLMC/29241/2024	SUNRISE EARTH MOVERS, KEONJHAR SAKTI JYOTI BIRA @ SWAIN VS	DR. SIMANCHALLA RANJIT VS	// ERASAMA /163 /2023 ()	
112	D-CRLMC/29248/2024	STATE OF ODISHA KANHEYALAL AGARWALLA VS	GOURI MOHAN RATH VS	// BARBIL /139 /2018 ()	AOR20220001651C202400024
113	D-CRLMC/29250/2024	STATE OF ODISHA PRAFULLA JENA VS	AMIT KUMAR NATH VS	// SABARANG /28 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/29268/2024	FIROZ @ FIROZ SHAH @ FIROZ SHAH SALEEM SAH VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /138 /2015 () //	
115	D-CRLMP/1/2024	GOLEKHA MUDULI VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202400001
116	D-CRLMP/29098/2024	BHAGIRATHI NAYAK VS OFFICE OF THE ECONOMIC OFFENCE WING, BBSR	SUBRATA MISHRA VS	/ /0 () //	
117	D-CRLMP/29171/2024	BIPRA SHABAR VS STATE OF ODISHA	KHAGESWAR BEHERA VS	/ /0 () //	
118	D-CRLMP/29195/2024	SAMBIT PATTANAİK VS JAYASHREE PATTANAİK	SUKANTA KUMAR NAYAK (2) VS	/ /0 () //	
119	D-CRLMP/29221/2024	SANGRAM KESHARI PANI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	/ /0 () //	
120	D-CRLMP/29254/2024	PRATIMA MAHARANA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	CHAULIAGANJA /182 /2024 () //	
121	D-CRLMP/29264/2024	PRADEEP BEHERA VS STATE OF ODISHA	UDIT NARAYAN JENA VS	/ /0 () //	
122	D-CRLREV/29125/2024	RAMESH CHANDRA CHOUDHURY @ MAJHI VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	KORAPUT VIGILANCE /35 /2009 () //	
123	D-CRLREV/29218/2024	MAMINA TRIPATHY VS AMARESH TRIPATHY	JAJATI KISHORE MOHANTY VS	/ /0 () //	
124	D-CRLREV/29237/2024	SATYANARAYAN NAIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PATNAGARH /54 /2023 () //	
125	D-CRLREV/29272/2024	RAJENDRA MALLİK	HARAPRASAD PANDA	BHAWANIPATNA SADAR /30 /2014	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-FAO/41464/2024	LEGAL MANAGER CLAIMS, M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR	ABHINAV KUMAR	//	
		VS	VS	()	
		KABITA NAYAK		//	
127	D-ITA/41404/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,VISAKHAPATNAM	SHANMUKHA MOHANDRA MOHANTY,SR.S.C	//	AOD20220001916C202400014
		VS	VS	()	
		DIPTI RANJAN PATNAIK		//	
128	D-JCRLA/29133/2024 JCRLA/154/2024	KONA@KUANR @ KARUNA HANSDA	ADV	KHUNTA /26 /2021	
		VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj)	
		STATE OF ODISHA		ST/0000132/2021	
129	D-JCRLA/29135/2024 JCRLA/155/2024	KALU CHARAN SAHU@KALU SAHU	ADV	KABISURYANAGAR /166 /2011	
		VS	VS	ADJ,KODALA(Ganjam)	
		STATE OF ODISHA		ST/0000011/2020	
130	D-JCRLA/29136/2024 JCRLA/156/2024	NETRANANDA BAGAR	ADV	RENGALI /77 /2012	
		VS	VS	DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda)	
		STATE OF ODISHA		ST/0000005/2013	
131	D-JCRLA/29140/2024 JCRLA/157/2024	NINZA KHILAR	ADV	SUKINDA /32 /2021	
		VS	VS	ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur)	
		STATE OF ODISHA		ST/0000028/2022	
132	D-JCRLA/29141/2024 JCRLA/158/2024	UMA SETHY	ADV	NAYAKOT /27 /2017	
		VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar)	
		STATE OF ODISHA		SpI/0000060/2017	
133	D-JCRLA/29144/2024 JCRLA/159/2024	BALYA NAHAK	ADV	KABISURYANAGAR /72 /2018	
		VS	VS	ADJ,KODALA(Ganjam)	
		STATE OF ODISHA		ST/0000098/2020	
134	D-JCRLA/29146/2024 JCRLA/160/2024	KARNA BINDHANI	ADV	PHIRINGIA /91 /2023	
		VS	VS	DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandhamal)	
		STATE OF ODISHA		ST/0000073/2023	
135	D-MACA/41321/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION	PRASANT KUMAR MAHALI	//	
		VS	VS	()	
		AMRITA PRADHAN		//	
136	D-MACA/41345/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	MAHITOSH SINHA	//	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/41346/2024	SANJAY KUMAR MOHANTA THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED, BBSR	RAMENDRANATH MOHANTY VS	// // 0	
138	D-MACA/41456/2024	SAMBIT KUMAR PATEL MANAGER(T.P. CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR	RAMENDRANATH MOHANTY VS	// // 0	
139	D-MATA/41343/2024	HIMANSHU MISHRA SANGITA BEHERA	DAYANANDA MOHAPATRA VS	// // 0	
140	D-RPFAM/41419/2024	ASHISH KUMAR ROUT AMBARISH SARANGI	JAGABANDHU SAHU VS	// // 0	
141	D-RSA/41407/2024	PRADIPTA PADHI SATYANARAYAN MOHANTY	DAYANANDA MOHAPATRA VS	// // 0	
142	D-RSA/41436/2024	DHIRENDRA KUMAR MOHANTY SIBABRATA SAHOO	KURESH PRASAD DASH VS	// // 0	
143	D-RVWPET/41417/2024	BIRAKISHORE SAHOO JYOTI RANJAN JENA	PRAVASH CHANDRA JENA VS	// // 0	
144	D-STREV/41428/2024	MINAKSHI PARIDA @ JENA M/S. VEDANTA LTD., JHARSUGUDA	PRASHANTA KUMAR NAYAK VS	// // 0	
145	D-TRP(C)/41365/2024	STATE OF ODISHA KINTALI DHANA LAXMI	DIGAMBAR SETHI VS	// // 0	
146	D-TRP(C)/41366/2024	KINTALI SANTOSH KUMAR SULIPTA MOHAPATRA	DEEPALI MAHAPATRA VS	// // 0	
147	D-TRP(C)/41426/2024	BISWAJIT MOHANTY MADHUSMITA DASH	SRIKANTA MOHAPATRA VS	// // 0	AOR20240000035C202400005
		PARAMESWAR SARANGI		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WA/41301/2024	STATE OF ODISHA VS BIJAYALAXMI PRADHAN	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000200C202400081
149	D-WA/41302/2024	STATE OF ODISHA VS DEBENDRANATH SAHOO	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000194C202400105
150	D-WA/41303/2024	STATE OF ODISHA VS PANCHANAN DALAI	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202400159
151	D-WA/41410/2024	TATA MOTORS FINANCE LTD., BBSR VS LINGARAJ GADANAYAK	PRAKASH KUMAR MISHRA VS	// ()	
152	D-WA/41424/2024	STATE OF ODISHA VS BIJAY KUMAR PRADHAN	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000172C202400162
153	D-WA/41468/2024	MANAS RANJAN SETHY VS STATE OF ODISHA	PRATIK DASH VS	// ()	
154	D-WA/41472/2024	SURENDRA KARMI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// ()	AOD20240000678C202400008
155	D-WP(C)/41296/2024	ANANTA NARAYAN BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// ()	AOD20240000733C202400005
156	D-WP(C)/41297/2024	PANA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// ()	AOD20240000484C202400001
157	D-WP(C)/41298/2024	ANANTA NARAYAN PATTANAYAK VS THE SUPERINTENDENT CGST AND CENTRAL EXERCISE	KAJAL SAHOO VS	// ()	AOR20220001613C202400087
158	D-WP(C)/41299/2024	SURYA BHANU DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202400046
159	D-WP(C)/41300/2024	MANINATHA SWAIN	DEBASIS TRIPATHY	//	AOR20220001665C202400043

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/41304/2024	CHANDRAMANI KHATOI	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/41305/2024	SANJADU TUDU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/41306/2024	MATHURA SOREN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/41307/2024	LAKSHIRAM MURMU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/41308/2024	KRUTIBAS PATNAIK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/41309/2024	RAJA RAO BADISETHY	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/41310/2024	LINGARAJ SAHU	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/41311/2024	MANMOHAN BHOI	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/41312/2024	SANJAYA KUMAR PATRA	MANAS PATI	//	AOR20220001535C202400091
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/41313/2024	KHALI CHANDRA PATANAYAK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/41314/2024	MAYADHAR SAHU	MANORANJAN PADHI	//	
		VS	VS	0	

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171	D-WP(C)/41315/2024 WP(C)/24012/2024	STATE OF ODISHA ALEKH SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// // 0 //	
172	D-WP(C)/41316/2024	DANDADHAR SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
173	D-WP(C)/41317/2024 WP(C)/23994/2024	GOVERNING BODY, BALASORE LAW COLLEGE VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
174	D-WP(C)/41318/2024	JITENDRA KUMRA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
175	D-WP(C)/41319/2024	CHAKANANDA KAMPA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //	AOR20230000684C202400013
176	D-WP(C)/41320/2024	NILAMBAR PANDA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALESWAR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
177	D-WP(C)/41322/2024	BASUDEV DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
178	D-WP(C)/41323/2024	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SANATAN DAS VS	// 0 //	
179	D-WP(C)/41325/2024	DEBASISH SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
180	D-WP(C)/41326/2024	SUBASH CH JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
181	D-WP(C)/41327/2024	THAKURDAS HANSDAH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	

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182	D-WP(C)/41329/2024	NARENDRA KUMAR SETHI VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
183	D-WP(C)/41330/2024	SUBASH CHANDRA JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
184	D-WP(C)/41331/2024	ODISHA MEDICAL GROUP D WORKERS UNION, CUTTACK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
185	D-WP(C)/41332/2024	PRASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
186	D-WP(C)/41333/2024	ABHIRAM PATTNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
187	D-WP(C)/41334/2024	KAHAL SINGH BAG VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
188	D-WP(C)/41335/2024	JYOTSNAMAYEE DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
189	D-WP(C)/41336/2024	MAHIMA NAIK VS CHAIRMAN CUM MANAGING DIRECTOR MCL, SAMBALPUR	ACHYUTANANDA PATTANAIAK VS	// 0 //	
190	D-WP(C)/41337/2024 WP(C)/23993/2024	SUSANTA KUMAR BARAL VS ODISHA STATE BAR COUNCIL, CUTTACK.	SANATAN DAS VS	// 0 //	AOD20240000430C202400009
191	D-WP(C)/41338/2024	SUVENDU SEKHAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
192	D-WP(C)/41339/2024	ARUN KUMAR SABAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
193	D-WP(C)/41341/2024	SUSIL KUMAR INSTITUTE OF MEDICAL SCIENCE, NIPAH, KIRANPUR, BALASORE DISTRICT	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/41342/2024	BRUNDABAN PANDA	SHARAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/41344/2024	DIPAK RANJAN SWAIN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/41347/2024	M/S. PLATRONICS ALLIED INDUSTRIES PVT.LTD,	SARADA PRASANNA SARANGI	//	
	WP(C)/23977/2024	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/41349/2024	URBAN LIVING BUILDERS LLP, BBSR	SARADA PRASANNA SARANGI	//	
	WP(C)/23979/2024	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/41350/2024	CHAKRADHAR RUDRAKSHYA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/41351/2024	RUPALI PATTANAYAK	ADHIRAJ MOHANTY	//	
	WP(C)/24042/2024	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/41353/2024	AMBIKA DAS	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/41354/2024	RAMA CHANDRA DAS	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/41355/2024	RABINDRA NATH MISTRY	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/41356/2024	MD KASIM ALI	SATYABRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/41357/2024	RADHAKANTA GAIN	AMIT KUMAR SAA	//	
		VS	VS	0	

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205	D-WP(C)/41358/2024	STATE OF ODISHA DRIEMS UNIVERSITY, CUTTACK VS	TANMAY MISHRA VS	// // 0	
206	D-WP(C)/41359/2024	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA BBSR ANJALI BEHERA VS	DEEPALI MAHAPATRA VS	// // 0	
207	D-WP(C)/41360/2024	STATE OF ODISHA SOCIO ECONOMIC RESEARCH INSTITUTE VS	SARITA PANDA VS	// // 0	
208	D-WP(C)/41361/2024	ODISHA STATE MEDICAL CORPORATION LIMITED BIJAYINI PATRA VS	ARUNA KUMAR NAYAK VS	// // 0	
209	D-WP(C)/41362/2024	STATE OF ODISHA CHINMAYA SAHU VS	MANORANJAN MUDULI VS	// // 0	
210	D-WP(C)/41364/2024	STATE OF ODISHA M/S. P.K. MININGS PVT.LTD., BBSR VS	ASIT KUMAR DASH VS	// // 0	
211	D-WP(C)/41367/2024	UNION OF INDIA SRI JAGANNATH COLLEGE OF NURSING, KORAPUT AMITAV DAS VS	VS	// // 0	
212	D-WP(C)/41368/2024	STATE OF ODISHA BIBEKANANDA BEHERA VS	BIKASH MISHRA VS	// // 0	
213	D-WP(C)/41370/2024	STATE OF ODISHA HEMALATA ROUT VS	PANCHANAN SAHOO VS	// // 0	
214	D-WP(C)/41371/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	BRUNDABAN ROUT VS	// // 0	
215	D-WP(C)/41372/2024	STATE OF ODISHA DEBASHISA KUMAR BABU VS	SAIBRATA RATH VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/41373/2024	RASMITA PADHY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
217	D-WP(C)/41374/2024	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
218	D-WP(C)/41377/2024	DHABALESWAR MAJHI VS STATE OF ODISHA	PRAMOD KUMAR KUANR VS	// 0 //	
219	D-WP(C)/41379/2024	ELINA SAMAL VS HIGH COURT OF ORISSA, REGISTRAR (ADMN) CUTTACK	AMITAV TRIPATHY VS	// 0 //	
220	D-WP(C)/41381/2024	PANCHANAN DHANULIA VS STATE OF ODISHA	PRAMOD KUMAR KUANR VS	// 0 //	
221	D-WP(C)/41383/2024	PIJUS KANTI HOTA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
222	D-WP(C)/41385/2024	SOUBHAGYA RANJAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
223	D-WP(C)/41386/2024	SABITRI HOTA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
224	D-WP(C)/41387/2024	SURENDRA BARIK VS THE PRINCIPAL SECY, H AND U.D.DEPT, BBSR	DEBASISH PATNAIK VS	// 0 //	
225	D-WP(C)/41388/2024	SUSHREE PRIYADARSHINI BARAL VS SAIRAM ROUT	ANUP KUMAR PATTNAIK VS	// 0 //	
226	D-WP(C)/41389/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	
227	D-WP(C)/41391/2024	JUANIA GRAM PANCHAYAT	SIDHARTHA MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/41392/2024	BOUDH DISTILLERY PVT, LTD.,MAHARASHTRA	SHOVAN MISHRA	//	
		VS	VS	0	
		SUPERINTENDENT EXCISE, BOUDH		//	
229	D-WP(C)/41393/2024	BANAJA BASINI PALATASINGH	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/41394/2024	PRADIP KUMAR PATEL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/41396/2024	JAGANNATH DEHURY	AMITABH PRADHAN	//	
		VS	VS	0	
		STATE OF ORISSA		//	
232	D-WP(C)/41398/2024	SUJIT KUMAR GHOSH	BANSHIDHAR BAUG	//	AOD20240000276C202400074
		VS	VS	0	
		STATE BANK OF INDIA		//	
233	D-WP(C)/41399/2024	KRISHNA PRATAP SINGH	DUSHMANTA SAHOO	//	
		VS	VS	0	
		CHIEF MANAGER, DEPT OF P AND IR, MCL, SUNDERGARH		//	
234	D-WP(C)/41400/2024	LIPUN BISWAL	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES		//	
235	D-WP(C)/41401/2024	SUSHIL LAKRA	SOUMENDRA PATTANAİK	//	
		VS	VS	0	
		COLLECTOR, SUNDERGARH		//	
236	D-WP(C)/41402/2024	SURESH SAHOO	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
237	D-WP(C)/41405/2024	ABHIMANYU NAIK	SADASIVA PATRA (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/41408/2024	TRINATH BEHERA	LINGARAJ SARANGI	//	
		VS	VS	0	

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239	D-WP(C)/41411/2024	STATE OF ODISHA BISHNU PRASAD MOHANTY VS	Baidhar Sahoo VS	// // 0	
240	D-WP(C)/41412/2024	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR BANITA LATA SAHOO VS	PRAVAT RANJAN SUTAR VS	// // 0	
241	D-WP(C)/41413/2024	ADDL.COMMNR, CONSOLIDATION AND SETTLEMENT, KENDRAPARA SWADHIN KUMAR MOHARANA VS	MADHUMITA PANDA VS	// // 0	
242	D-WP(C)/41416/2024	STATE OF ODISHA JAYANTA KUMAR MOHANTY VS	Baidhar Sahoo VS	// // 0	
243	D-WP(C)/41418/2024	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR BIBEKANANDA DAS VS	MADHUMITA PANDA VS	// // 0	
244	D-WP(C)/41421/2024	STATE OF ODISHA M/S. JETENDRA PRASAD, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // 0	
245	D-WP(C)/41422/2024	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA INDRAMANI SAHU VS	SRIKHETRA MISHRA VS	// // 0	
246	D-WP(C)/41425/2024	STATE OF ODISHA SATRUGHAN JENA VS	MADHUMITA PANDA VS	// // 0	
247	D-WP(C)/41427/2024	STATE OF ODISHA SANJAYA KUMAR BHOL VS	DIGANTA DAS VS	// // 0	
248	D-WP(C)/41430/2024	CENTRAL BOARD OF DIRECT TAXES, (CBDT), NEW DELHI M/S. YATRI BHOJAN PRIVATE LTD, BBSR VS	DEEPALI MAHAPATRA VS	// // 0	
249	D-WP(C)/41431/2024	STATE OF ODISHA JAGADISH PRADHAN VS	SAILABALA JENA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/41432/2024	MAHENDRA KUMAR BAG VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
251	D-WP(C)/41433/2024	JEEVANDHAR SHARMA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
252	D-WP(C)/41434/2024	CARMEL CONVENT SCHOOL (SR. SECTION) GANJAM VS EXECUTIVE ENGINEER (ELECTRICAL), TPSODL, GANJAM	KAIBALYA PANDA VS	// 0 //	
253	D-WP(C)/41435/2024	JOGENDRANATH MOHAPATRA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
254	D-WP(C)/41437/2024	PADMABATI SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
255	D-WP(C)/41439/2024	LAXMIDHAR NATH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //	
256	D-WP(C)/41441/2024	NIRANJAN BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
257	D-WP(C)/41442/2024	NABIN PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
258	D-WP(C)/41443/2024	RAMESH CHANDRA JENA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
259	D-WP(C)/41444/2024	ABINASH DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
260	D-WP(C)/41445/2024	PASHUPATI JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
261	D-WP(C)/41446/2024	RABINDRA KUMAR DEY	SURESH KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/41447/2024	DURYODHAN SINGH	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/41449/2024	ANANYA SAMAL	MANORANJAN MUDULI	//	AOD20240000388C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/41451/2024	SURAJ KUMAR BEHERA	RAKESH BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/41453/2024	MALATI BEHERA	SUBAS CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/41454/2024	HARISH CHANDRA BASANTIA	RAMESH KUMAR SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/41455/2024	M/S. FERRO ALLOYS CORPORATION LTD, BHADRAK	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/41457/2024	M/S. BANSAL INFRASTRUCTURE,RAIPUR	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400051
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/41458/2024	M/S.FERRO ALLOYS CORPORATION LTD, BHADRAK	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/41459/2024	ACHYUT KUMAR SWAIN	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	()	
		THE COLLECTOR, KHURDHA		//	
271	D-WP(C)/41460/2024	SASMITA SAHU	SUBAS CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/41461/2024	RAMA CHANDRA SINGH	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/41462/2024	STATE OF ODISHA ASIT BISWAL VS	SUBAS CHANDRA DAS VS	// // 0	
274	D-WP(C)/41463/2024	STATE OF ODISHA SRIDHAR MARTHA VS	RAGHUNATH DASMOHAPATRA VS	// // 0	
275	D-WP(C)/41466/2024	STATE OF ODISHA SHREE EQUIPMENT AND ENGINEERS VS	DEBAPRASAD MISHRA VS	// // 0	
276	D-WP(C)/41467/2024	NEW INDIA ASSURANCE COMPANY LIMITED CHANDAN NAIK VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
277	D-WP(C)/41469/2024	STATE OF ODISHA PRADEEP KUMAR BINDHANI VS	RAMESH KUMAR SAHU VS	// // 0	
278	D-WP(C)/41471/2024	STATE OF ODISHA KORNELIUS HEMRAM VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
279	D-WP(C)/41473/2024	STATE OF ODISHA PRATIMA BEHERA VS	LINGARAJ SARANGI VS	// // 0	
280	D-WP(C)/41474/2024	STATE OF ODISHA KALANDI PRADHAN VS	PRAFULLA KUMAR KAR VS	// // 0	AOD20220003518C202400006
281	D-WP(C)/41475/2024	STATE OF ODISHA M/S FERRO ALLOYS CORPORATION LIMITED VS	CHITTA RANAJAN DAS VS	// // 0	
282	D-WP(C)/41476/2024	STATE OF ODISHA M/S.FERRO ALLOYS CORPORATION LTD VS	CHITTA RANAJAN DAS VS	// // 0	
283	D-WP(C)/41478/2024	STATE OF ODISHA M/S SWASTIK TRANSPORT, BALASORE VS UNION OF INDIA	MANOJ VERMA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/41479/2024	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// () //	
285	D-WP(C)/41480/2024	DEBENDRA SAHOO VS THE REGISTRAR CIVIL COURTS , JAGATSINGHPUR	GOKULANANDA PADHI VS	// () //	
286	D-WP(C)/41481/2024	LINGARAJ LENKA AND BROTHERS, PARADEEP VS THE INDIAN OIL CORPORATION LTD., MUMBAI	KSHIROD KUMAR ROUT VS	// () //	
287	D-ABLAPL/29088/2024	NITUKA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202400088
288	D-ABLAPL/29090/2024	SOMNATH BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BELTUKURI /101 /2017 () //	AOD20240000391C202400089
289	D-ABLAPL/29091/2024	NIRUPAMA SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	PATTAMUNDAI /234 /2024 () //	AOR20220001665C202400042
290	D-ABLAPL/29092/2024	BISWAJIT SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	PATTAMUNDAI /234 /2024 () //	AOR20220001665C202400044
291	D-ABLAPL/29093/2024	HANU@HARESH @PRADIP KUMAR SWAIN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /731 /2024 () //	AOR20220000371C202400086
292	D-ABLAPL/29094/2024	HRUSIKESH DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHADRAK TOWN /383 /2024 () //	
293	D-ABLAPL/29095/2024	SIDHANT SEKHAR DASH VS STATE OF ODISHA	AVIRAM PATRA VS	/ /0 () //	
294	D-ABLAPL/29102/2024	SARFARAZ KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	KHARABEL NAGAR P.S. /415 /2024 () //	
295	D-ABLAPL/29105/2024	IRFAN KHAN	CHHABI BEHERA	KHARABEL NAGAR P.S. /415 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/29107/2024	SUSHANT MULIA	BIDYADHAR MANSING	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/29112/2024	DHANESWAR PATRA	SUSANTA KUMAR TRIPATHY	KUAKHIA /364 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/29113/2024	BALIA SWAIN	TRILOCHAN DASH	BRAHMAGIRI /117 /2024	AOD20240000276C202400073
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/29116/2024	MIR RIYAZUDDIN	AKSHAYA KUMAR SUBUDHI	KHARABEL NAGAR P.S. /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/29117/2024	GANESH KHILLO	RAJIB LOCHAN PATNAIK	MALKANGIRI /578 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/29119/2024	BHUMIKA SATAPATHY	BISWARANJAN DALAI	JHIRPANI P.S. /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/29120/2024	SANJANA BEHERA	DEEPAK KU SAHOO	DERABIS /117 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/29121/2024	ABU JAFAR KHAN	BISWARANJAN DALAI	KENDRAPARA SADAR /485 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/29122/2024	SWAPNA RANJAN BEHERA	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /450 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/29127/2024	TAPAN BEHERA	BISWAJIT NAYAK	NACHUNI /49 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/29129/2024	TRILOCHAN ROUT @ LITU	SIDDHARTH GOUTAM DAS	BALIANTA P.S. /434 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/29130/2024	STATE OF ODISHA SUDARSAN MUDULI @ SUDARSHAN MUDULI VS	SIDDHARTH GOUTAM DAS VS	// CHARICHHAKA /41 /2023 ()	
308	D-ABLAPL/29134/2024	STATE OF ODISHA NIKHIL PADHI VS	SOUGAT DASH VS	// BARGARH /681 /2022 ()	
309	D-ABLAPL/29137/2024	STATE OF ODISHA MATLUB ALI KHAN @ PANA BABU @ PANA KHAN VS	DURGA PRASAD DHAL VS	// G.R.P.S. /18 /2023 ()	
310	D-ABLAPL/29143/2024	STATE OF ODISHA BIBHU PRASAD JENA VS	PRASANTA KUMAR NANDA VS	// CHANDRASEKHARPUR /14 /2023 ()	
311	D-ABLAPL/29149/2024	STATE OF ODISHA RAJESH KUMAR MOHANTY VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /725 /2024 ()	
312	D-ABLAPL/29150/2024	STATE OF ODISHA RANJAN ROUT @ RANJAN KUMAR ROUT VS	PRADIPTA BEURA VS	// / /0 ()	
313	D-ABLAPL/29151/2024	STATE OF ODISHA TUSARKANTI BEHERA @ TUSARKANTA BEHERA VS	RAJALAXMI BISWAL VS	// KANIHA /323 /2024 ()	
314	D-ABLAPL/29152/2024	STATE OF ODISHA RAJESH KUMAR SINGH @ RAJU SINGH VS	TIRTH KUMAR SAHU VS	// UDITNAGAR /237 /2023 ()	
315	D-ABLAPL/29162/2024	STATE OF ODISHA JAYRAM HANSDAH VS	PABITRA KUMAR NAYAK VS	// RAIRANGPUR (RURAL) /96 /2024 ()	
316	D-ABLAPL/29165/2024	STATE OF ODISHA SANIA HARIJAN VS	DIGAMBAR SETHI VS	// MATHILI /192 /2023 ()	
317	D-ABLAPL/29167/2024	STATE OF ODISHA LAXMIDHARA PARIDA VS	TRILOCHAN NANDA VS	// KHANDAGIRI P.S. /510 /2023 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/29170/2024	UMESH CHANDRA RATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /414 /2024 () //	
319	D-ABLAPL/29172/2024	UMESH CHANDRA RATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /415 /2024 () //	
320	D-ABLAPL/29173/2024	SASHI BHUSANA ACHARYA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RANPUR /127 /2018 () //	
321	D-ABLAPL/29174/2024	ROHIT NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //	
322	D-ABLAPL/29175/2024	KARPUR ROUT VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /631 /2024 () //	
323	D-ABLAPL/29176/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
324	D-ABLAPL/29177/2024	DIPASH PRADHAN @ CHIKU VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /238 /2024 () //	
325	D-ABLAPL/29179/2024	RAMACHANDRA DAS VS STATE OF ODISHA	S.S.RAY (2) VS	BASTA /170 /2024 () //	
326	D-ABLAPL/29180/2024	SASHIKANTA ACHARYA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALASORE SADAR /349 /2024 () //	AOR20220003422C202400059
327	D-ABLAPL/29182/2024	DHARMENDRA JENA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /382 /2024 () //	
328	D-ABLAPL/29184/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	CRRRI /158 /2024 () //	
329	D-ABLAPL/29185/2024	NITIN KUMAR PATTANAYAK	SARAT CHANDRA MEKAP	BARGARH /473 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/29187/2024	SUSHANT @ SUSANTA NAIK	BIRAJA PRASAD NANDA	COLLIERY /354 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/29189/2024	KIRAN KUMAR KAR	SUSANTA KUMAR SAHU	SUNDARGARH SADAR /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/29190/2024	BIJU HIMERIKA	BIRAJA PRASAD NANDA	NARAYANPATNA /100 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/29193/2024	PARTHA SARATHI SETHI	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/29194/2024	SUSANTA PRADHAN	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/29200/2024	SUSANTA KUMAR PADHI @ SUSHANTA PADHY	JYOTIRMAYA SAHOO	BADABAZAR /323 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/29201/2024	SMRUTI RANJAN DASH @ PAPU DASH	JYOTIRMAYA SAHOO	KHANDAPARA /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/29202/2024	ZAVED ALAM	UMA CHARAN MISHRA	JAIPATNA /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/29203/2024	BISWAJIT PRADHAN	JYOTIRMAYA SAHOO	NIRAKARPUR /52 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/29205/2024	JOGESWAR KAMPA	PRASHANTA KUMAR NAYAK	KANTABANJI /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/29207/2024	MANJULATA SAHOO	ARUN KUMAR BUDHIA	BADAGODA P.S. /194 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/29209/2024	STATE OF ODISHA SATYANARAYAN BISHI @ SATYA BISI VS	TANMAYA KUMAR MOHANTY VS	// BOUDH /254 /2024 ()	
342	D-ABLAPL/29211/2024	STATE OF ODISHA KANHA SAMANTARAY VS	HRUDANANDA MOHAPATRA VS	// SATYABADI /195 /2024 ()	
343	D-ABLAPL/29214/2024	STATE OF ODISHA HARISH CHANDRA BEHERA VS	SAMARENDRA BAHADUR VS	// NIALI /335 /2024 ()	
344	D-ABLAPL/29215/2024	STATE OF ODISHA DIPAK MALLICK VS	SAMARENDRA BAHADUR VS	// NIALI /332 /2024 ()	
345	D-ABLAPL/29217/2024	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	DEEPAK KUMAR DAS VS	// PATKURA /203 /2024 ()	
346	D-ABLAPL/29219/2024	STATE OF ODISHA PADMALOCHAN KHILLAR VS	BIKASH KUMAR ROUTRAY VS	// SIMULIA /120 /2024 ()	
347	D-ABLAPL/29222/2024	STATE OF ODISHA SANJAY BARIK VS	KARUNAKAR NAYAK VS	// KHALLIKOTE /68 /2017 ()	
348	D-ABLAPL/29224/2024	STATE OF ODISHA RUDRA PRASAD MUND VS	JIBAN RANJAN DASH VS	// JAIPATNA /229 /2024 ()	
349	D-ABLAPL/29226/2024	STATE OF ODISHA TAHIR KHAN VS	KHAN MAHMOODUL HASAN NIAMATI VS	// INDUSTRIAL ESTATE PS /192 /2024 ()	
350	D-ABLAPL/29227/2024	STATE OF ODISHA CHANDAN KUMAR PATRA VS	NIKUNJA KUMAR ROUT VS	// NANDANKANAN /84 /2020 ()	
351	D-ABLAPL/29232/2024	STATE OF ODISHA ASHOK KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// JALESWAR /477 /2024 () //	AOR20220003422C202400060

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/29233/2024	RAMAKANTA MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI /74 /2024 () //	
353	D-ABLAPL/29234/2024	SWAGATIKA GRAHACHARYA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	PATKURA /203 /2024 () //	
354	D-ABLAPL/29238/2024	MD.IRSHAD @ IRSAD VS STATE OF ODISHA	MANOJ KUMAR PANI VS	SUNDARGARH TOWN /278 /2024 () //	
355	D-ABLAPL/29239/2024	SUJIT KUMAR PATRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /227 /2024 () //	
356	D-ABLAPL/29240/2024	PUSHPALATA @ PUSPALATA SINGH SAMANTA VS STATE OF ODISHA	SURYAKANTA DASH VS	SUKINDA /328 /2024 () //	
357	D-ABLAPL/29242/2024	PRASHANTA MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PAIKMAL /215 /2024 () //	
358	D-ABLAPL/29247/2024	CHANDAN KUMAR BHOI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	KUMBHARAPARA /181 /2024 () //	
359	D-ABLAPL/29251/2024	BRAJA PANDEY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /357 /2024 () //	
360	D-ABLAPL/29252/2024	AKHILA KUMAR SWAIN @ HARIA AKHILA SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /318 /2024 () //	
361	D-ABLAPL/29253/2024	SURENDRA MAHARANA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 () //	
362	D-ABLAPL/29255/2024	BULU SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /279 /2024 () //	
363	D-ABLAPL/29256/2024	PRABHATI PRADHAN @ PRAVATI @ PRABHATI SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /279 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/29258/2024	PRAFULLA PATRA	MANOJ VERMA	THELKOLOI PS /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/29262/2024	BIKRAM KESHARI PRADHAN	AMLAN SHAKTI PAUL	TANGI (KHURDA) /194 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/29263/2024	PRAVAKAR MALIK	UDIT RANJAN JENA	SORO /789 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/29265/2024	BINOD KUMAR GUPTA	LAXMINARAYAN PATEL	SAMBALPUR TOWN /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/29266/2024	SUSANTA @ SUSHANTA BEHERA	AMLAN SHAKTI PAUL	PAHALA /363 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/29267/2024	NIRANJAN BEHERA @ SARAT BEHERA	AMLAN SHAKTI PAUL	JANKIA P.S. /232 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/29269/2024	BIKASH KUMAR PRADHAN	SUSHANTA KUMAR PRADHAN	KATARBAGA /112 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/29270/2024	BALIA@AKSHYA BEHERA	KHUSBU PANIGRAHI	//	AOR20220002454C202400158
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/29271/2024	BALIA @AKSHAYA BEHERA	KHUSBU PANIGRAHI	//	AOR20220002787C202400124
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ADMLA/41470/2024	UNION OF INDIA, NEW DELHI	DIPTI RANJAN BHOKTA, C.G.C.	//	
		VS	VS	()	
		PARADIP INTERNATIONAL CARGO PVT. LTD.		//	

ORISSA HIGH COURT

MISC CASES FILED on :24/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/135/2000 FA/135/2000	SPL.SECY.TO GOVT. MP	AG.andA.S.C	6/2024
2	D-ADMLA/41470/2024 ADMLA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, C.G.C.	8/2024
3	D-ADMLA/41470/2024 ADMLA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, C.G.C.	9/2024
4	D-CRLMA/29197/2024 CRLMA/ /	SWARAJ KUMAR KADRAKA@SURAJ KUMAR KADRAKA@ROCKJUDICIAL MP	MR.USINOHAKA@ROCKJUDICIAL	52/2024
5	D-CRLMA/29208/2024 CRLMA/ /	SWARAJ KUMAR KADRAKA@SURAJ KUMAR KADRAKA@ROCKJUDICIAL MP	MR.USINOHAKA@ROCKJUDICIAL	53/2024
6	D-WPC(OAC)/155/2019 WPC(OAC)/155/2019	JAGABANDHU MAJHI MP		75/2024
7	D-WPC(OAC)/155/2019 WPC(OAC)/155/2019	JAGABANDHU MAJHI MP		76/2024
8	D-TRP(C)/41366/2024 TRP(C)/ /	SULIPTA MOHAPATRA MP	DEEPALI MAHAPATRA	304/2024
9	D-TRP(C)/41365/2024 TRP(C)/ /	KINTALI DHANA LAXMI MP	DIGAMBAR SETHI	305/2024
10	D-RVWPET/41417/2024 RVWPET/ /	JYOTI RANJAN JENA MP	PRAVASH CHANDRA JENA	339/2024
11	D-RPFAM/41419/2024 RPFAM/ /	AMBARISH SARANGI MP	JAGABANDHU SAHU	411/2024
12	D-RPFAM/41419/2024 RPFAM/ /	AMBARISH SARANGI MP	JAGABANDHU SAHU	412/2024
13	D-CONTC/40094/2024 CONTC/ /	MOHAMMAD DAYAM MP	SANDEEP RAJ PANDA	426/2024
14	D-CONTC/41477/2024 CONTC/ /	M/S.NAYAK ASSOCIATE MP	ADV.	427/2024
15	D-MATA/37552/2024 MATA/342/2024	BARSHARANI SADANGI MP	MAHADEV SAHU	440/2024
16	D-MATA/330/2023 MATA/330/2023	JESHIKA DASH MP	NISHIKANTA MISHRA	441/2024
17	D-MATA/132/2023 MATA/132/2023	SWADHIN KUMAR PANDA MP		442/2024
18	D-CMAPL/40542/2024 CMAPL/ /	SISIR KUMAR OJHA MP	ADV.	460/2024
19	D-CMAPL/40836/2024 CMAPL/ /	IPSITA DASH MP	AVIJIT MISHRA	461/2024
20	D-CMAPL/41363/2024 CMAPL/ /	SRINIBASH MAITY MP	ADV.	462/2024
21	D-CMAPL/41448/2024 CMAPL/ /	BIJAY KUMAR ADHIKARI MP	AMIT PRASAD BOSE	463/2024
22	D-CMAPL/41448/2024 CMAPL/ /	BIJAY KUMAR ADHIKARI MP	AMIT PRASAD BOSE	464/2024
23	D-CMAPL/41465/2024 CMAPL/ /	HARIHAR BISWAL MP	ADV.	465/2024
24	D-FAO/43/2018 FAO/43/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD., MP	MS.SHOHAN.DH.NAYAK	842/2024
25	D-FAO/41464/2024 FAO/ /	LEGAL MANAGER CLAIMS, M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., MP	MR.DANZ GHEHRAN	843/2024
26	D-SA/202/1995	LAXMAN	MR.A.K.MOHAKUD	

	SA/202/1995	MP		856/2024
27	D-SA/133/1995	MOKKA		
	SA/133/1995	MP		857/2024
28	D-SA/133/1995	MOKKA		
	SA/133/1995	MP		858/2024
29	D-SA/133/1995	MOKKA		
	SA/133/1995	MP		859/2024
30	D-SA/232/1996	SUKADEV		
	SA/232/1996	MP		860/2024
31	D-CRLREV/29125/2024	RAMESH CHANDRA CHOUDHURY @ MAJ	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		904/2024
32	D-CRLREV/29218/2024	MAMINA TRIPATHY	JAJATI KISHORE MOHANTY	
	CRLREV/ /	MP		905/2024
33	D-CRLREV/27549/2024	IBRAHIM KHAN@AMJAN KHAN	SANJAY KUMAR MOHANTY 2	
	CRLREV/509/2024	MP		906/2024
34	D-CRLREV/29272/2024	RAJENDRA MALLIK	HARAPRASAD PANDA	
	CRLREV/ /	MP		907/2024
35	D-RSA/41407/2024	SATYANARAYAN MOHANTY	DAYANANDA MOHAPATRA	
	RSA/ /	MP		1116/2024
36	D-RSA/41407/2024	SATYANARAYAN MOHANTY	DAYANANDA MOHAPATRA	
	RSA/ /	MP		1117/2024
37	D-RSA/41407/2024	SATYANARAYAN MOHANTY	DAYANANDA MOHAPATRA	
	RSA/ /	MP		1118/2024
38	D-RSA/41436/2024	SIBABRATA SAHOO	KURESH PRASAD DASH	
	RSA/ /	MP		1119/2024
39	D-RSA/41436/2024	SIBABRATA SAHOO	KURESH PRASAD DASH	
	RSA/ /	MP		1120/2024
40	D-CMP/41340/2024	PRAMITA SWAIN	PRASHANTA KUMAR NAYAK	
	CMP/ /	MP		1159/2024
41	D-CMP/34674/2024	LINGARAJ NAYAK	TUSAR KUMAR MISHRA	
	CMP/879/2024	MP		1160/2024
42	D-CMP/40990/2024	SITIKANTHA SUPKAR	PRAMOD KUMAR PADHEE	
	CMP/ /	MP		1161/2024
43	D-CMP/41369/2024	NIKUNJA DEBNATH	MANORANJAN MISHRA	
	CMP/ /	MP		1162/2024
44	D-CMP/41384/2024	ABDUL MUKTAR KHAN	PRAVAT RANJAN SUTAR	
	CMP/ /	MP		1163/2024
45	D-CMP/41390/2024	PANU BISWAL	ABINASH NAYAK	
	CMP/ /	MP		1164/2024
46	D-CMP/41406/2024	SUKANTI DASH	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1165/2024
47	D-CMP/41423/2024	SRIDHAR PATTANAIK	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		1166/2024
48	D-BLAPL/15257/2024	S. JAGANNATH		
	BLAPL/5199/2024	MP		1259/2024
49	D-BLAPL/16906/2024	MUSTAQA ALLAM@MUSHTAQUE ALAM	KULDEEP MOHANTY	
	BLAPL/5761/2024	MP		1260/2024
50	D-BLAPL/12854/2024	HRUSIKESH BEHERA		
	BLAPL/4219/2024	MP		1261/2024
51	D-BLAPL/17619/2024	RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	
	BLAPL/6150/2024	MP		1262/2024
52	D-BLAPL/22394/2024	MRUTYUNJAYA MAHAPATRA		
	BLAPL/8244/2024	MP		1263/2024
53	D-BLAPL/29261/2024	REJITI KRISHNA	SANJIB KUMAR BHANJADEO	
	BLAPL/ /	MP		1264/2024
54	D-ABLAPL/26692/2024	SANAULLA @ SANAULLAH KHAN		
	ABLAPL/9992/2024	MP		2056/2024
55	D-ABLAPL/15082/2024	PINTU @ PRADEEP PUHAN		
	ABLAPL/5324/2024	MP		2057/2024
56	D-ABLAPL/14922/2024	BASANTI MAJHI		
	ABLAPL/5245/2024	MP		2058/2024
57	D-ABLAPL/14924/2024	KATI MAJHI @ JHILI		
	ABLAPL/5251/2024	MP		2059/2024

58	D-ABLAPL/14378/2024 ABLAPL/5236/2024	BIPIN MAJHI MP		2060/2024
59	D-ABLAPL/14925/2024 ABLAPL/5254/2024	NILU MAJHI @ ARABINDA MP		2061/2024
60	D-ABLAPL/14381/2024 ABLAPL/5032/2024	RAMESH MAJHI MP		2062/2024
61	D-ABLAPL/14923/2024 ABLAPL/5248/2024	RANU@SANJAY BADHAI MP		2063/2024
62	D-ABLAPL/8113/2024 ABLAPL/3217/2024	SIBAJI MAHANKUDA MP	BISWAJIT NAYAK	2064/2024
63	D-ABLAPL/5538/2024 ABLAPL/2181/2024	BALARAM GOUDA MP		2065/2024
64	D-ABLAPL/21456/2024 ABLAPL/8012/2024	BANITA RANI SAMAL @ BANITARANI SAMAL MP		2066/2024
65	D-ABLAPL/21414/2024 ABLAPL/7749/2024	RAM SHANKAR SEN @ KALIA MP	ARUN KUMAR BEHERA	2067/2024
66	D-ABLAPL/9808/2024 ABLAPL/3549/2024	DIBYENDU PATNAIK MP		2068/2024
67	D-ABLAPL/24651/2024 ABLAPL/9212/2024	BINI BEHERA MP		2069/2024
68	D-ABLAPL/22815/2024 ABLAPL/8363/2024	NASIR SAHA MP		2070/2024
69	D-ABLAPL/21146/2024 ABLAPL/7832/2024	BISWJIT MALIA MP		2071/2024
70	D-ABLAPL/24164/2024 ABLAPL/8793/2024	YAMESWAR SAMANTARAY MP		2072/2024
71	D-ABLAPL/26803/2024 ABLAPL/9868/2024	DASARATHI JENA MP		2073/2024
72	D-ABLAPL/17970/2024 ABLAPL/6407/2024	SURENDRA KHAMURAI MP	PRASANT KUMAR BARIK	2074/2024
73	D-ABLAPL/1658/2022 ABLAPL/1658/2022	APURBA RANJAN BEHERA MP		2075/2024
74	D-ABLAPL/14716/2024 ABLAPL/5140/2024	TAPAN SAMANTARAY MP		2076/2024
75	D-MACA/41321/2024 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK MP	PRASANTA KUMAR DAS	2260/2024
76	D-MACA/41321/2024 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK MP	PRASANTA KUMAR DAS	2261/2024
77	D-MACA/41345/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	ANURAG KUMAR SINHA	2262/2024
78	D-MACA/41346/2024 MACA/ /	THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK MP	PRANJAY KANUNJIA, MOHAN K	2263/2024
79	D-MACA/37459/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK MP	ADARSH KUMAR	2264/2024
80	D-MACA/41456/2024 MACA/ /	MANAGER(T.P. CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR MP	ADARSH KUMAR	2265/2024
81	D-CRLA/29104/2024 CRLA/944/2024	PRASANTA KUMAR DAS MP	PRASANNA KUMAR PARHI	2426/2024
82	D-CRLA/29104/2024 CRLA/944/2024	PRASANTA KUMAR DAS MP	PRASANNA KUMAR PARHI	2427/2024
83	D-CRLA/1080/2022 CRLA/1080/2022	GANAPATI PATIKA MP	SIDHARTHA SANKAR RAY 2	2428/2024
84	D-CRLA/25999/2024 CRLA/867/2024	DEBENDRA KUMAR BAIDYA MP	TUKUNA KUMAR MISHRA	2429/2024
85	D-CRLA/967/2022 CRLA/967/2022	JAGA@JAGAN JENA MP	DEVASHIS PANDA	2430/2024
86	D-CRLA/165/2019 CRLA/165/2019	BIRAJU@BRAJA MOHAN NAIK MP	DILIP KUMAR SAHU	2431/2024
87	D-CRLA/29257/2024 CRLA/ /	BHIKARI CHARAN SWAIN MP	DEVASHIS PANDA	2432/2024
88	D-CRLA/29257/2024 CRLA/ /	BHIKARI CHARAN SWAIN MP	DEVASHIS PANDA	2433/2024
89	D-CRLA/29257/2024	BHIKARI CHARAN SWAIN	DEVASHIS PANDA	

	CRLA/ /	MP		2434/2024
90	D-CRLA/11873/2024 CRLA/387/2024	NIRANJAN SAHU MP	CHITTA RANJAN SAHU	2435/2024
91	D-CRLMC/29096/2024 CRLMC/ /	RIKKA @ R.SUMATI MP	GOPAL KRISHNA BEHERA	2596/2024
92	D-CRLMC/25459/2024 CRLMC/3309/2024	JAYANT KUMAR PAL MP	SAPAN KUMAR PAL	2597/2024
93	D-CRLMC/21837/2024 CRLMC/2860/2024	SATYAJIT MISHRA MP	PRANAB KUMAR GHOSE	2598/2024
94	D-CRLMC/21837/2024 CRLMC/2860/2024	SATYAJIT MISHRA MP	PRANAB KUMAR GHOSE	2599/2024
95	D-CRLMC/16737/2024 CRLMC/2532/2024	SIMANCHALA BHOI MP		2600/2024
96	D-CRLMC/12849/2024 CRLMC/1718/2024	ANANTHA @ ANANTA BISWAL MP	DEVASHIS PANDA	2601/2024
97	D-CRLMC/24187/2024 CRLMC/3077/2024	IBRAHIM KHAN MP		2602/2024
98	D-CRLMC/25457/2024 CRLMC/3382/2024	SATYARANJAN DAS MP	ARUN KUMAR BEHERA	2603/2024
99	D-CRLMC/29161/2024 CRLMC/ /	RAM KUMAR BISWAL MP	MAHES DAS	2604/2024
100	D-CRLMC/5153/2024 CRLMC/498/2024	CHANDAN PADHY@PADHI MP	BISWA KUMAR MISHRA	2605/2024
101	D-CRLMC/24184/2024 CRLMC/3078/2024	SAKIR KHAN MP		2606/2024
102	D-CRLMC/29228/2024 CRLMC/ /	PAWAN KUMAR MUNDHRA MP	BHUBANESWAR DASH	2607/2024
103	D-CRLMC/27995/2024 CRLMC/3588/2024	ANKITA PRADHAN MP	MOHIT MOHANTY	2608/2024
104	D-CRLMC/29241/2024 CRLMC/ /	SAKTI JYOTI BIRA @ SWAIN MP	DR. SIMANCHALLA RANJIT	2609/2024
105	D-CRLMC/29248/2024 CRLMC/ /	KANHEYALAL AGARWALLA MP	GOURI MOHAN RATH	2610/2024
106	D-WA/41303/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	6948/2024
107	D-WA/41303/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	6949/2024
108	D-WA/41303/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	6950/2024
109	D-WA/41301/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6951/2024
110	D-WA/41301/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6952/2024
111	D-WA/41301/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6953/2024
112	D-WA/41302/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6954/2024
113	D-WA/41302/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6955/2024
114	D-WA/41302/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6956/2024
115	D-WA/40065/2024 WA/ /	SAMBIT KUMAR MAHAKUL MP	JATINDRA KUMAR MOHAPATRA	6957/2024
116	D-WA/41410/2024 WA/ /	TATA MOTORS FINANCE LTD., BBSR MP	PRAKASH KUMAR MISHRA	6958/2024
117	D-WA/41424/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6959/2024
118	D-WA/41424/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6960/2024
119	D-WA/41424/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6961/2024
120	D-WA/37149/2024 WA/2528/2024	SANTOSH KUMAR SENAPATI MP	DESHA RANJAN RATH	6962/2024

121	D-WP(C)/27117/2024 WP(C)/15428/2024	ITISHREE SAHOO MP	PRASANTA KUMAR MISHRA	12903/2024
122	D-WP(C)/37087/2024 WP(C)/21581/2024	KAILASH CHANDRA MISHRA MP		12904/2024
123	D-WP(C)/41315/2024 WP(C)/24012/2024	ALEKH SETHI MP	KRUSHNA CHANDRA DASH	12905/2024
124	D-WP(C)/32212/2024 WP(C)/18284/2024	ZANNATARA BEGUM MP		12906/2024
125	D-WP(C)/41317/2024 WP(C)/23994/2024	GOVERNING BODY, BALASORE LAW COLLEGE MP	ABHIJAY KHANDELWAL	12907/2024
126	D-WP(C)/39463/2024 WP(C)/23686/2024	JHANAMANI DEI @ JANHA GOCHHAYAT MP	SHIVSANKAR MOHANTY	12908/2024
127	D-WP(C)/41323/2024 WP(C)/ /	RAMESH CHANDRA SAHU MP	SANATAN DAS	12909/2024
128	D-WP(C)/21497/2022 WP(C)/21497/2022	PRAKASH CHANDRA KHATUA MP		12910/2024
129	D-WP(C)/41329/2024 WP(C)/ /	NARENDRA KUMAR SETHI MP	BADRINARAYAN PANDA	12912/2024
130	D-WP(C)/33591/2024 WP(C)/19403/2024	GOURANGA CHARAN SAHOO MP	BISWAMBAR MOHANTY	12913/2024
131	D-WP(C)/41298/2024 WP(C)/ /	ANANTA NARAYAN PATTANAYAK MP	KAJAL SAHOO	12914/2024
132	D-WP(C)/11780/2022 WP(C)/11780/2022	MAMATA LOHAR MP	BIJAYA KUMAR BEHERA 1	12915/2024
133	D-WP(C)/1745/2024 WP(C)/870/2024	SUSANTA KUMAR PATTNAIK MP	BHABANI SHANKAR RAYAGURU	12916/2024
134	D-WP(C)/41300/2024 WP(C)/ /	MANINATHA SWAIN MP	DEBASIS TRIPATHY	12917/2024
135	D-WP(C)/41342/2024 WP(C)/ /	BRUNDABAN PANDA MP	SHARAT KUMAR ACHARYA	12918/2024
136	D-WP(C)/5681/2017 WP(C)/5681/2017	MOHAN MAHARANA MP	M/S.BANSHIDHAR SATAPATHY	12919/2024
137	D-WP(C)/40467/2024 WP(C)/23784/2024	SRIYA SWATI SUCHARITA SWAIN MP	SATYA RANJAN PATI	12920/2024
138	D-WP(C)/10707/2024 WP(C)/5652/2024	RADHARANI BEHERA MP	MR. GOUTAM MISHRA, JYOTI RANJAN DEO	12921/2024
139	D-WP(C)/41337/2024 WP(C)/23993/2024	SUSANTA KUMAR BARAL MP	SANATAN DAS	12922/2024
140	D-WP(C)/11573/2022 WP(C)/11573/2022	SWARUP MUKHERJEE MP	ADITYA MISHRA	12923/2024
141	D-WP(C)/11571/2022 WP(C)/11571/2022	HRIDAYA NAND SHARMA MP	ADITYA MISHRA	12924/2024
142	D-WP(C)/41347/2024 WP(C)/23977/2024	M/S. PLATRONICS ALLIED INDUSTRIES PVT. LTD. MP	SARADA PRASANNA SARANGI	12925/2024
143	D-WP(C)/41349/2024 WP(C)/23979/2024	URBAN LIVING BUILDERS LLP, BBSR MP	SARADA PRASANNA SARANGI	12926/2024
144	D-WP(C)/19727/2024 WP(C)/11554/2024	CHITARANJAN DAS MP	MANOJ KUMAR MOHANTY (2)	12927/2024
145	D-WP(C)/41350/2024 WP(C)/ /	CHAKRADHAR RUDRAKSHYA MP	BISWAJIT NAYAK	12928/2024
146	D-WP(C)/20541/2016 WP(C)/20541/2016	MANAS KUMAR MISHRA MP	M/S.DURGA PRASANA DAS	12929/2024
147	D-WP(C)/41351/2024 WP(C)/24042/2024	RUPALI PATTANAYAK MP	ADHIRAJ MOHANTY	12930/2024
148	D-WP(C)/13294/2016 WP(C)/13294/2016	BALARAM SA MP	M/S.SURAJ MOHANTY	12931/2024
149	D-WP(C)/41353/2024 WP(C)/ /	AMBIKA DAS MP	SAMIR KUMAR MISHRA	12932/2024
150	D-WP(C)/16737/2022 WP(C)/16737/2022	PINKI KUSHAL MP	MAHENDRA KUMAR SAHOO	12933/2024
151	D-WP(C)/40059/2024 WP(C)/23687/2024	SUBAS CHANDRA SAHOO MP	DIPAK RANJAN MISHRA	12934/2024
152	D-WP(C)/41361/2024	BIJAYINI PATRA	ARUNA KUMAR NAYAK	

	WP(C)/ /	MP		12935/2024
153	D-WP(C)/41362/2024	CHINMAYA SAHU	MANORANJAN MUDULI	
	WP(C)/ /	MP		12936/2024
154	D-WP(C)/41364/2024	M/S. P.K. MININGS PVT.LTD., BBSR	ASIT KUMAR DASH	
	WP(C)/ /	MP		12937/2024
155	D-WP(C)/41364/2023	RANJAN KUMAR MISHRA		
	WP(C)/41364/2023	MP		12938/2024
156	D-WP(C)/8548/2023	JHUNULATA SETHY	PRASANTA KUMAR JENA	
	WP(C)/8548/2023	MP		12939/2024
157	D-WP(C)/13357/2022	SUBRAT KUMAR SAMAL	KISHORE KUMAR JENA	
	WP(C)/13357/2022	MP		12940/2024
158	D-WP(C)/34417/2024	LAXMIPRIYA MALLICK	DURGESH NARAYAN RATH	
	WP(C)/19526/2024	MP		12941/2024
159	D-WP(C)/41371/2024	PRASANTA KUMAR SAHOO	BRUNDABAN ROUT	
	WP(C)/ /	MP		12942/2024
160	D-WP(C)/41379/2024	ELINA SAMAL	AMITAV TRIPATHY	
	WP(C)/ /	MP		12943/2024
161	D-WP(C)/35160/2023	SACHINDRA KUMAR BHARATI	DHANOJ KUMAR SAHOO	
	WP(C)/35160/2023	MP		12944/2024
162	D-WP(C)/23045/2024	ASHOK KUMAR AGARWALA	PRATIK DASH	
	WP(C)/13979/2024	MP		12945/2024
163	D-WP(C)/41387/2024	SURENDRA BARIK	DEBASISH PATNAIK	
	WP(C)/ /	MP		12946/2024
164	D-WP(C)/41389/2024	MANOJ KUMAR PRADHAN	ASISH KUMAR RAY	
	WP(C)/ /	MP		12947/2024
165	D-WP(C)/41388/2024	SUSHREE PRIYADARSHINI BARAL	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		12948/2024
166	D-WP(C)/41392/2024	BOUDH DISTILLERY PVT, LTD.,MAHARASHTRA	SHIVAN MISHRA	
	WP(C)/ /	MP		12949/2024
167	D-WP(C)/41396/2024	JAGANNATH DEHURY	AMITABH PRADHAN	
	WP(C)/ /	MP		12950/2024
168	D-WP(C)/41399/2024	KRISHNA PRATAP SINGH	DUSHMANTA SAHOO	
	WP(C)/ /	MP		12951/2024
169	D-WP(C)/41400/2024	LIPUN BISWAL	BAIDHAR SAHOO	
	WP(C)/ /	MP		12952/2024
170	D-WP(C)/41402/2024	SURESH SAHOO	BAIDHAR SAHOO	
	WP(C)/ /	MP		12954/2024
171	D-WP(C)/41401/2024	SUSHIL LAKRA	SOUMENDRA PATTANAIAK	
	WP(C)/ /	MP		12955/2024
172	D-WP(C)/41408/2024	TRINATH BEHERA	LINGARAJ SARANGI	
	WP(C)/ /	MP		12956/2024
173	D-WP(C)/22965/2024	MONALISHA SATAPATHY	DEEPAK KUMAR DAS	
	WP(C)/14478/2024	MP		12957/2024
174	D-WP(C)/41411/2024	BISHNU PRASAD MOHANTY	BAIDHAR SAHOO	
	WP(C)/ /	MP		12958/2024
175	D-WP(C)/41413/2024	SWADHIN KUMAR MOHARANA	MADHUMITA PANDA	
	WP(C)/ /	MP		12959/2024
176	D-WP(C)/41416/2024	JAYANTA KUMAR MOHANTY	BAIDHAR SAHOO	
	WP(C)/ /	MP		12960/2024
177	D-WP(C)/32416/2024	KESHARI PRUSTI		
	WP(C)/18470/2024	MP		12961/2024
178	D-WP(C)/41418/2024	BIBEKANANDA DAS	MADHUMITA PANDA	
	WP(C)/ /	MP		12962/2024
179	D-WP(C)/22242/2023	PRİYANKA PRIYADARSHINI	SAUBHAGYA KUMAR SAMAL	
	WP(C)/22242/2023	MP		12963/2024
180	D-WP(C)/41421/2024	M/S. JETENDRA PRASAD, SUNDERGARH	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		12964/2024
181	D-WP(C)/9890/2016	BRAHMANANDA DAS		
	WP(C)/9890/2016	MP		12965/2024
182	D-WP(C)/41425/2024	SATRUGHAN JENA	MADHUMITA PANDA	
	WP(C)/ /	MP		12966/2024
183	D-WP(C)/41427/2024	SANJAYA KUMAR BHOL	DIGANTA DAS	
	WP(C)/ /	MP		12967/2024

184	D-WP(C)/41430/2024 WP(C)/ /	M/S. YATRI BHOJAN PRIVATE LTD, BBSR DEEPALI MAHAPATRA MP		12968/2024
185	D-WP(C)/41432/2024 WP(C)/ /	MAHENDRA KUMAR BAG MP	SATYABRATA MOHANTY (1)	12969/2024
186	D-WP(C)/38868/2024 WP(C)/ /	JHADESWAR PRADHAN MP	RAMA CHANDRA JENA	12970/2024
187	D-WP(C)/41435/2024 WP(C)/ /	JOGENDRANATH MOHAPATRA MP	BIBHUTI KESHARI BISWAL	12971/2024
188	D-WP(C)/41434/2024 WP(C)/ /	CARMEL CONVENT SCHOOL (SR. SECTION), KATUNIA MP	KATUNIA PANDA	12972/2024
189	D-WP(C)/13695/2024 WP(C)/8036/2024	HIRALAL BHOI MP	ARJUNA CHARANA BEHERA	12973/2024
190	D-WP(C)/41441/2024 WP(C)/ /	NIRANJAN BARIK MP	HRUDANANDA MOHAPATRA	12974/2024
191	D-WP(C)/41439/2024 WP(C)/ /	LAXMIDHAR NATH MP	SURESH KUMAR PANDA	12975/2024
192	D-WP(C)/41442/2024 WP(C)/ /	NABIN PRADHAN MP	SAILABALA JENA	12976/2024
193	D-WP(C)/41444/2024 WP(C)/ /	ABINASH DASH MP	ARUN KUMAR PATRA	12977/2024
194	D-WP(C)/41443/2024 WP(C)/ /	RAMESH CHANDRA JENA MP	MADHUMITA PANDA	12978/2024
195	D-WP(C)/41447/2024 WP(C)/ /	DURYODHAN SINGH MP	SIDDHARTH PRASAD MISHRA	12979/2024
196	D-WP(C)/11526/2024 WP(C)/6624/2024	BIRENDRA KUMAR PATI MP		12980/2024
197	D-WP(C)/41459/2024 WP(C)/ /	ACHYUT KUMAR SWAIN MP	SANTOSH CHANDRA ATABUDHI	12981/2024
198	D-WP(C)/41461/2024 WP(C)/ /	RAMA CHANDRA SINGH MP	SIDDHARTH PRASAD MISHRA	12982/2024
199	D-WP(C)/41466/2024 WP(C)/ /	SHREE EQUIPMENT AND ENGINEERS MP	DEBAPRASAD MISHRA	12983/2024
200	D-WP(C)/41467/2024 WP(C)/ /	CHANDAN NAIK MP	SIDDHARTH PRASAD MISHRA	12984/2024
201	D-WP(C)/41471/2024 WP(C)/ /	KORNELIUS HEMRAM MP	SIDDHARTH PRASAD MISHRA	12985/2024
202	D-WP(C)/41473/2024 WP(C)/ /	PRATIMA BEHERA MP	LINGARAJ SARANGI	12986/2024
203	D-WP(C)/41478/2024 WP(C)/ /	M/S SWASTIK TRANSPORT, BALASORE MP	MANOJ VERMA	12987/2024
204	D-WP(C)/41474/2024 WP(C)/ /	KALANDI PRADHAN MP	PRAFULLA KUMAR KAR	12988/2024
205	D-WP(C)/41480/2024 WP(C)/ /	DEBENDRA SAHOO MP	GOKULANANDA PADHI	12989/2024